

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 18/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 22nd April, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticee(s) mentioned in column (2) of the said Table for the purpose of adjudication of show cause notice(s) mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s. Anjani Synthetics Limited, Factory – 140, Pirana Road, Piplaj, Ahmedabad– 382315 and Sh. Vasudev Agarwal, Director, M/s. Anjani Synthetics Limited, Factory – 140, Pirana Road, Piplaj, Ahmedabad– 382315	F. No. DRI/HQ-CI/50D/Enq-06/ 2019 dated 09.04.2019.	Principal Commissioner of Customs, Mundra Customs Commissionerate, Port User Building, Mundra Port, Mundra.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva – III), Jawaharlal Nehru Custom House, Raigad (For Sl. No. 1 to 5 of the Table)
2.	M/s. Raj Exports, Behind Swastik Bansidhar Engg, N.H. No. 8, Narol, Ahmedabad – 380002.	F. No. DRI/HQ-CI/50D/Enq-07/ 2019 dated 09.04.2019.	Principal Commissioner/ Commissioner of Customs (Nhava Sheva – III), Jawaharlal Nehru Custom House, Raigad	
3.	M/s. Shree Bhavya Fabrics Limited, Survey No. 170, Opposite Advance Petrochem, Pirana Road, Piplaj, Ahmedabad	F. No. DRI/HQ-CI/50D/Enq-03/ 2019 dated 09.04.2019	Additional/Joint Commissioner of Customs, O/o Principal Commissioner of Customs, Port User Building, Mundra Port, Mundra	

4.	M/s. Kirti Overseas, 29, Aakashneem Bungalow, Opp. Nehru Foundation, Bodakdev, Ahmedabad through its proprietor Sh. Rambhagat R. Agarwal. and M/s. Kirti Overseas, 108, Akshar Stadia, Opp. Symphony House, Behind Patel Avenue Thaltej, Bodakdev, Ahmedabad, through its proprietor Sh. Rambhagat R. Agarwal.	F. No. DRI/HQ-CI/50D/Enq-04/ 2019 dated 09.04.2019	Joint/Additional Commissioner of Customs (Import), O/o Principal Commissioner/ Commissioner of Customs (Import), Air Cargo Complex, Sahar, Andheri (E), Mumbai	
			Joint/Additional Commissioner of Customs, O/o Principal Commissioner of Customs (Import), Port User Building, Adani Port, Mundra, Kutch	
			Joint/Additional Commissioner of Customs, O/o Principal Commissioner/ Commissioner of Customs (Nhava Sheva – III), Jawaharlal Nehru Custom House, Raigad.	
5.	M/s. CTM Textile Mills, CTM Char Rasta, Ramol Road, Ahmedabad – 380026	F. No. DRI/HQ-CI/50D/Enq-05/ 2019 dated 09.04.2019	Joint/Additional Commissioner of Customs, O/o Principal Commissioner/ Commissioner of Customs (Nhava Sheva – III), Jawaharlal Nehru Custom House, Raigad	
6.	M/s Shree Tools, #285, 12 th Main, BSK Ist Stage, 2 nd Block, Hanumanthanagar, Bangalore-560050.	F. No. DRI/BZU/ S-IV/Enq-18 (Int-Nil)/2018 dated 08.04.2019 (SCN No. 23/2019-DRI-BZU)	Principal Commissioner/ Commissioner of Customs Chennai-II Seaport, Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
			Principal Commissioner/ Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
			Joint/Additional Commissioner of Customs, Kempegowda International Airport, Airport and Air Cargo Complex, Devanahalli, Bengaluru.	

[F. No. DRI/HQ-CI/50D/CAA-15/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table
3. Principal/Additional Director General, DRI- Bangalore with the request to inform all the noticee to the show cause notice, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*
4. Deputy Director (CI), 'C' Cell, DRI-Hqrs., New Delhi with the request to inform all the noticees to the show cause notices regarding appointment of Common Adjudicating Authority. It is also requested to send *copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*